

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.1484
TO BE ANSWERED ON THE 25TH JULY, 2017

EXCLUSIVE ORGANIC FARMING ZONES IN SIKKIM

1484. SHRI ASADUDDIN OWASI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether after turning Sikkim into a fully organic State, many States have already started earmarking exclusive organic farming zones and if so, the details thereof;
- (b) whether the Union Government plans to develop 10000 clusters of 20 hectares each across the country for promoting organic farming to cater to the growing domestic demand and high export potentials of such crops and if so, the details thereof and the area identified for this purpose, State-wise;
- (c) whether any incentives are being given to States and farmers for this purpose; and
- (d) if so, the details thereof and further steps taken or being taken by the Government to encourage organic farming in the country?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (SHRI PARSHOTTAM RUPALA)

(a): Sikkim is declared as fully organic State in January, 2016. The States Mizoram, Madhya Pradesh, Himachal Pradesh, Andhra Pradesh, Nagaland, Uttarakhand and Gujarat have also started earmarking exclusive organic farming zones.

(b) to (d): Government is promoting Organic farming under Scheme Paramparagat Krishi Vikas Yojana (PKVY), a sub scheme of National Mission of Sustainable Agriculture (NMSA) through adoption of organic village by cluster approach and certification through Participatory Guarantee System (PGS)- India programme. Under the scheme, the farmers will form a cluster of 20 hectare land and will be provided Rs.50,000 per hectare per farmer in cluster during the 3 years to develop 10,000 organic clusters of 20 hectare each so as to cover certified area by 2 lakh hectare during the 3 years. The details of the Scheme Paramparagat Krishi Vikas Yojana is given at **Annexure I** and State wise area registered under Participatory Guarantee System (PGS) - India programme is given at **Annexure II**. Government is also encouraging organic farming under Mission Organic Value Chain Development for North Eastern Region (MOVCDNER), a sub scheme of National Mission for Sustainable Agriculture (NMSA) for North Eastern States with a aim for development of certified organic production in a value chain mode to link growers with consumers and to support the development of entire value chain starting from inputs, seeds, certification, creation of facilities for collection, aggregation, processing, marketing and brand building initiative. The scheme was approved with an outlay of Rs. 400 crore for three years.

Paramparogat Krishi Vikas Yojana (PKVY)

Paramparogat Krishi Vikas Yojana (PKVY) is a sub-scheme under National Mission of Sustainable Agriculture (NMSA) through which assistance is provided for Organic Farming clusters. Assistance will be provided @ Rs.50, 000 per hectare per farmer in cluster for a period of 3 years to develop organic clusters of 20 hectare each and to cover certified area by 2 lakh hectare during 2015-16 and 2017-18.

Under Paramparogat Krishi Vikas Yojana PKVY Scheme, financial assistance is provided towards cluster formation, mobilization of farmers, PGS certification and quality control, residue analysis of samples in NABL, conversion of land to organic farming, establishment of production units (Pachagavya/Beejamruth/Jeevamruth), green manuring/biological nitrogen harvest planting, botanical abstracts production units, liquid biofertilizers, liquid biopesticides, Phosphate Rich Organic Manure (PROM), establishment of vermi-compost unit, supply of improved agricultural implements, transportation of organic products, packaging, labeling and branding of organic products etc.

Status of Scheme: The Annual Action Plan of 29 States and 1 Union Territory was approved with total outlay for Rs. 496.62 crore during 2015-16 and total 7208 clusters developed in 2015-16. The scheme is implemented with a 90:10 (Gol: State Govt.) funding pattern in 8 NE states and 3 hilly states of J& K, Himachal Pradesh, and Uttarakhand, 100% in Union Territory and 60:40 funding pattern in remaining states of the country.

(Rs in crore)

	No of clusters	Allocation	Release
2015-16	7208	300.00	226.19
2016-17		297.00	152.19
2017-18		350.00	-

Annexure II

Statewise area under Participatory Gurantee System(PGS)- India programme .

S.NO	State Name	Total Area(ha)
1	ANDHRA PRADESH	1197.93
2	ASSAM	140.81
3	CHHATTISGARH	5633.47
4	GUJARAT	3815.36
5	HARYANA	105.84
6	HIMACHAL PRADESH	4885.18
7	JAMMU AND KASHMIR	691.63
8	JHARKHAND	3553.85
9	KARNATAKA	14023.5
10	KERALA	3194.45
11	MADHYA PRADESH	45300.47
12	MAHARASHTRA	18703.95
13	MANIPUR	229.63
14	NAGALAND	1264.91
15	ODISHA	759.58
16	PUNJAB	2643
17	RAJASTHAN	7657.24
18	TAMIL NADU	2645.09
19	TELANGANA	597.58
20	TRIPURA	1000
21	UTTAR PRADESH	14922.76
22	UTTARAKHAND	17950.93
23	WEST BENGAL	1492.72
24	Total	152409.89
